	1	2	3	4
Complex Fertilizers	A/S	681.4	543.7	320.7
	CAN	421.6	441.3	253.6
	A/C	120.2	110.4	31.8
	DAP	2758.9	3691.2	2322.8
	SSP	3080.3	3139.1	1653.0
	{20:20:0	1010.5	1008.0	534.8
	{15:15:15	351.5	331.7	209.5
	{20.7:20.7	249.0	246.8	128.8
	{17:17:17	436.1	430.9	317.4
	{10:26:26	200.5	301.2	124.2
	{12.32:16	337.0	362.3	63.7
	(14:35:14	109.7	142.9	67.0
	{19:19:19	142.8	156 2	43.8
	{28:28:0	232.5	147.7	73.7
	{16:20:0	169.9	200.2	107.5
	{23:23:0	162.5	179.3	81.8
	{14:28:14	184.0	10.3	26 2

Statement-II

Annual plan expenditure of Public Sector undertaking/ Cooperative sector undertakings in the Fertilizer sector

(Rs. in crores)

	Name of the Company	1996-97	1997-98	1998-99 (BE-Provisional)
1.	FCI	39.00	55.00	48.00
2.	FACT	196.65	178.64	198.81
3.	HFC	9.00	41.00	75.00
4.	NFL	381.90	125.68	72.25
5 .	RCF	118.08	163.67	355.45
6.	PDIL	1.10	2.00	2.00
7.	PPL	36.31	49.50	10.00
8.	PPCL	4.00	6.00	1.50
9.	MFL	313.28	66.28	62.55
10.	KRIBHCO	33.83	33.56	967.15
11.	IFFCO	1020.81	628.34	441.91

[English]

CBI Enquiry Against CISF Officers

- 419. SHRI SATNAM SINGH KAINTH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Government are aware that CBI made an enquiry against some senior officers of Central Industrial Security Force such as Director-General, CISF regarding unauthorised use of personnel and official telephone;
- (b) if so, the details of such officers and the outcome of the enquiry made;
- (c) the action taken by the Government against those who found guilty; and
 - (d) if no action is taken, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes Sir.

(b) to (d) Based on the prelimenary enquiry the explanation of the officer has been called for.

[Translation]

Shortage of Life Saving Drugs

- 420. SHRI RAJO SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether there is acute shortage of life saving drugs in the country particularly in Bihar;
- (b) if so, whether these medicines are also out of stock in the dispensaries of Central Government Health Scheme in Bihar:
- (c) if so, the details thereof and the reasons therefor;
- (d) whether the Government have assessed the situation in the country;
 - (e) If so, the details thereof; and
- (f) the measures taken to ensure availability and regular supply of these medicines in adequate quantity to the patients in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (f) The requisite information is being collected and will be laid on the Table of the House.